

1	2	3	4	5
16.	3366	31	Shri Santosh Kumar	Bhakra Beas Management Board
17.	918	32	Kum. Manisha Pathak	-do-
18.	255	33	Shri Ram Vishal Patel	-do-
19.	263	34	Kumari Pushpa Tiwari	-do-
West Zone				
20.	2625	1	Shri Bagul Ravindra Dada	Power Grid Corporation of India Ltd., Maharashtra.
21.	761	2	Shri Bharade Prakash	Nuclear Power Corporation, Mumbai
22.	1488	10	Shri Gokul Chandra Pal	Central Water & Power Research Station
23.	2205	11	Shri Hemani B. Chavan	Indian Council of Agricultural Research, CIFR, Mumbai.
24.	3785	16	Shri Balu Sakharam	Doordarshan Maintenance Centre, Kolhapur
25.	4359	18	Shri Joshi Dhyanantray	Goa Shipyard Ltd. Vasco-De-Gama.
East Zone				
26.	1042	1	Ms. Amita Ghosh	Principal Accountant General (A&E), Calcutta
27.	4324	9	Shri Sarat Chandra Das	National Aluminium Company Ltd. (M & R Complex, Damanjoel) Bhubaneswar.
28.	1981	14	Shri Duksha Bhanjan Kar	Paradeep Phosphates Ltd., Bhubaneswar.
29.	1119	24	Shri Khokhan Ali Shaikh	Stationery Officer, Calcutta
30.	1184	25	Shri Tarun Kumar	Office of the Engineer, All India Radio & Television, Calcutta.
South Zone				
31.	354	4	Ms. Saly Thomas	Bharat Earth Movers Ltd., Bangalore
32.	280	8	Shri R. Kumaran	Indian Council of Agricultural Research, Central Plantations Crops Research Institute, Kasargod.
33.	4064	66	Shri Varadaraja	Central Power Research Institute, Bangalore

[Translation]

(b) if so, the details thereof; and

PDS Quota to Haryana

(c) the action taken thereon?

4728. DR. ARVIND SHARMA : Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether any request has been received for increasing the quota of wheat, rice, sugar, kerosene and edible oil given under the Public Distribution System in Haryana during the last three years;

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF FOOD (SHRI CHATURANAN MISHRA) : (a) to (c) Requests are received from State Governments to increase allocation of essential commodities from time to time. Allocation of essential commodities for PDS from

the Central Pool is made to States/UTs including Haryana on a month to month basis after taking into account the availability of stock in the Central Pool, *interse* demand of the States/UTs, market availability of commodities, seasonal factors, offtake against allocations made, etc. The allocation of levy sugar is made at a uniform norm of 425 gms. per capita as per 1991 population. The allocation made to Haryana State and lifting by the State Government during the last 3 years are mentioned in statement attached. It may be observed from the Statement that the lifting by State Government of Haryana is much less than the allocation.

Statement

Statement showing allocation of essential commodities to the State of Haryana during last three years and actual lifting by the States

(‘000 MT)

Commodity	Haryana		
	1994	1995	1996
Wheat			
Allocation	138.40	210.92	207.60
Lifting	34.60	52.70	111.60
Rice			
Allocation	36.00	51.56	54.00
Lifting	6.60	7.20	19.50
Sugar (100% lifting)	79.60	79.68	86.13
Edible oils			
Allocation	0.50	0.20	---
Lifting	0.06	0.02	0.26
Kerosene			
Allocation	153.88	156.83	159.60
Lifting	153.70	157.96	160.36

Production Growth Rate of Foodgrains

4729. JUSTICE GUMAN MAL LODHA :
SHRI NITISH KUMAR :

Will the Minister of AGRICULTURE be pleased to state:

(a) the rate of annual increase of foodgrains production fixed during the Eighth Five Year Plan;

(b) whether the fixed annual increase of production was achieved;

(c) if not, the rate of annual increase in foodgrains production, year-wise and the reasons for not achieving the target; and

(d) the rate of annual increase in foodgrains production fixed during each year of Ninth Five Year Plan period?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF FOOD (SHRI CHATURANAN MISHRA) :
(a) and (b) The average annual increase (growth rate) in foodgrains production is presently observed to be 2.7 percent, which is slightly lower than the average annual increase (growth rate) revised as 2.8 percent for the Eighth Five Year Plan i.e. 1992-93 to 1996-97.

(c) The percentage increase/decrease in all India production of foodgrains during 1992-93 to 1996-97 is as follows:

Year	Percentage Increase/Decrease
1992-93	6.6
1993-94	2.7
1994-95	3.9
1995-96	(-) 3.3
1996-97	3.8

The targetted growth rate in production of foodgrains has not been achieved on account of fall in production during 1995-96 for which the main reasons are attributed to decline in area especially under wheat, spatial and temporal aberrations in weather besides low and imbalanced use of fertilisers during the Eighth Five Year Plan period.

(d) The Ninth Five Year Plan has not yet been finalised.

Domestic and Imported Wheat

4730. SHRI RAM NAGINA MISHRA : Will the Minister of FOOD be pleased to state:

(a) whether the farmers in the country have been paid very low prices for wheat as compared to the price given for the import of wheat;

(b) if so, the difference between the prices given for domestic and imported wheat and reasons therefor;

(c) whether the production of wheat is going down in the country; and

(d) if so, the details thereof and reasons therefor?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF FOOD (SHRI CHATURANAN MISHRA) :
(a) and (b) The MSP of wheat in 1996-97 marketing season was Rs. 380/- per quintal which resulted in an economic